

# CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

C.P. No. 060/148/2019

O.A. No. 060/143/2019

# MAs No. 060/1594/2019, 060/22/2020 and 060/191/2020

Chandigarh, this the 31st day of January, 2020

## HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J) HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)

Pawan Kumar Pathak son of Late Sh. Shankar Dass Pathak, age 61 years, House No. 2556, Sector 70, Mohali, Accounts Officer (Retired) of Semi Conductor Laboratory (SCL), Department of Space, Government of India, Sector 72, Industrial Area, Mohali-160 071.

.....Petitioner

#### BY ADVOCATE: Sh. Vikram Singh

#### **VERSUS**

- 1. Sh. K. Sivan, Secretary, Government of India, Department of Space (DOS), ISRO Headquarters, Antariksh Bhawan, New BEL Road, Bangalore-560 231.
- 2. Sh. Surinder Singh, Director, Semi Conductor Laboratory (SCL), Department of Space, Government of India, Sector 72, Industrial Area, S.A.S. Nagar (Mohali) Punjab-160 071.
- 3. Sh. Sanjeev Kumar Narang, Controller/CVO, Semi Conductor Laboratory, Department of Space, Government of India, Sector 72, Industrial Area, Mohali-160 071.
- 4. Sh. Subrat Bose, Head Accounts/IFA, Semi Conductor Laboratory, Department of Space, Government of India, Sector 72, Industrial Area, Mohali, Punjab-160 071.

.....Respondents

BY ADVOCATE: Sh. Sanjay Goyal

## ORDER (ORAL)

# MR. SANJEEV KAUSHIK, MEMBER(J):-

- 1. Both the parties are in agreement that this CP has been rendered infructuous as the relevant order has been complied with. Accordingly, this CP is dismissed, as rendered infructuous. Notices stand discharged.
- 2. MAs pending, if any, are also disposed of accordingly.

(SANJEEV KAUSHIK) MEMBER (J)

(NAINI JAYASEELAN)
MEMBER(A)

**Dated: 31.01.2020** 

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